GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 3123 (To be answered on the 12th March 2020)

GROWTH IN CIVIL AVIATION SECTOR

3123. SHRIMATI KIRRON KHER

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the growth in the civil aviation sector in the country can potentially affect India's commitment to the 2015 Paris Climate Accord and if so, the details thereof;

(b) whether the Government is formulating sustainability policy for air travel and if so, the details thereof and if not, the reasons thereof;

(c) whether the Government has directed the airline companies to take steps

to gain carbon credits, like planting of trees etc.; and

(d) the steps taken by the Government to reduce the carbon print by various ways such as employing more efficient models of aircraft with quieter engines and less fuel burn, by utilising biofuels and other zero-footprint technologies, etc.?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) No, Sir. The commitment made by India in the Paris Accord, 2015 is not specific to civil aviation sector.

(b) to (d): As per the National Civil Aviation Policy (NCAP) 2016, Ministry of Civil Aviation has laid down the roadmap to develop a sustainable Indian aviation industry.

For international flights, International Civil Aviation Organization (ICAO) has formulated a scheme called CORSIA (Carbon Offsetting and Reduction Scheme for International Aviation), which envisages carbon neutral growth for international aviation after 2020.

The scheme is being implemented in two phases viz. Voluntary Phase (2021-2026) and Mandatory Phase (2027-2035). India has decided not to join the scheme in the Voluntary phase. India has raised its voice at the ICAO

Assembly Session against the design elements of CORSIA stating that they are not fair to the airlines of developing states who have potential to grow much more after 2020 compared to the airlines of developed states. India has also filed reservations with ICAO in this regard in 2016 and 2019.

However, Directorate General of Civil Aviation (DGCA) has issued CAR, Section-10, Series-B, Part-I on "Climate Change Initiatives and Local Air Quality Monitoring in Civil Aviation" which stipulates the general requirements, procedures and practices to be adhered to by all stakeholders that are engaged in activities that directly or indirectly impact climate change in order to manage the adverse impact of aviation activities on the atmosphere leading to sustainable growth of the industry.
